IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 112
(IB)-2032/ND/2019

IN THE MATTER OF:

Chowdhry Rubber & Chemical Pvt. Ltd. … Applicant

Vs.

Nikhil Footwear Pvt. Ltd. … Respondent

Order under Section 9 of IBC.

Order delivered on 07.04.2021

Coram:
DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent : Mr. Mukund Rawat, Adv.

ORDER

Pleadings are complete. Learned Counsel for the applicant states that no settlement is arrived.

List for hearing on 10.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH